

औद्योगिक संस्थानों में पूंजी विनियोजन तथा उत्पादन

5030. श्री देवेन सेन : क्या औद्योगिक विकास, आंतरिक व्यापार तथा सम्बाय-कार्य मंत्री यह बताने की कृपा करेंगे कि:

(क) निम्नलिखित औद्योगिक संस्थानों का उनकी स्थापना के समय इनकी कुल कितनी पूंजी थी:

- (1) बड़ीदा कमर्शियल कार्पोरेशन प्राइवेट लिमिटेड,
- (2) दिग्विज सिनिंग एण्ड वीविंग कम्पनी लिमिटेड;
- (3) कोटं प्रावर्टीज प्राइवेट लिमिटेड,
- (4) प्रीमियर पैट्रो-कॉन्सुमिबल्स लिमिटेड,
- (5) गिन्नसं एण्ड प्रेशर्स प्राइवेट लिमिटेड,
- (6) नोटस एण्ड कम्पनी प्राइवेट लिमिटेड,
- (7) पॉलीकॉम (प्राइवेट) लिमिटेड,
- (8) रामदाम तुलसीदाम एण्ड कम्पनी लिमिटेड,
- (9) रोहताम इंडस्ट्रीज प्राइवेट लिमिटेड,
- (10) साहू जैन इण्डस्ट्रीज प्राइवेट लिमिटेड; और

(ख) उनकी वर्तमान पूंजी कितनी है और निर्धारित क्षमता की तुलना में गत वर्ष उनका वास्तविक उत्पादन कितना था ?

औद्योगिक विकास, आंतरिक व्यापार तथा सम्बाय-कार्य मंत्री (श्री फखरुद्दीन अली अहमद) : (क) और (ख). सूचना संग्रह की जा रही है व यह मदन के पटल पर प्रस्तुत कर दी जाएगी।

NEW STATION BUILDING FOR SAKRI STATION (NORTH EASTERN RAILWAY)

5031. SHRI SHIVA CHANDRA JHA: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are planning to make a new Station building (like the one at Laheria Sarai) at Sakri station North Eastern Railway;

(b) if so, when; and

(c) if not, the reasons therefor ?

THE MINISTER OF LAW AND SOCIAL WELFARE AND RAILWAYS (SHRI GOVINDA MENON): (a) No.

(b) Does not arise.

(c) Facilities already provided at Sakri Station are adequate for the present volume of traffic dealt with at this station.

THROUGH BOGIE FROM JAYNAGAR TO SAHARSA (OR SUPAUL) (NORTH EASTERN RAILWAY)

5032. SHRI SHIVA CHANDRA JHA: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government plan to attach a through bogie from Jaynagar to Saharsa (or Supaul) to any convenient train connection;

(b) if so, when; and

(c) if not, the reasons thereof ?

THE MINISTER OF LAW AND SOCIAL WELFARE AND RAILWAYS (SHRI P. GOVINDA MENON): (a) No.

(b) Does not arise.

(c) Lack of traffic justification.

SHUNTING AND VAN GOODS TRAINS ON GANDHIDHAM-BHILDI SECTION OF AJMER DIVISION (WESTERN RAILWAY)

5033. SHRI ISHAQ SAMBHALLI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Shunting and Van Goods trains on the Gandhidham-Bhildi Section of Ajmer Division (Western Railway) are run with double crew and Guard with Rest Van;

(b) whether it is also a fact that there is no arrangement of electricity, fan and water in such Rest Vans;

(c) whether it is further a fact that there is no arrangement for cook and cooking facilities in the Rest Vans;

(d) whether the staff working on such trains are required to work for 96 hours by changing duties enroute with the resting staff in an un-equipped Rest Van;

(e) if so, the action taken to provide them meals in the Rest Van during such a long period of duty; and

(f) the steps taken to relieve them of such long hours of duty when facilities for food are lacking ?

THE MINISTER OF LAW AND SOCIAL WELFARE AND RAILWAYS (SHRI GOVINDA MENON): (a) Yes.

(b) Water is provided in the over-head tank but electric lights and fans are not provided in the Rest Vans.

(c) Cooking facilities are provided in the Rest Vans but not cooks.

(d) Staff are not ordered to work for 96 hours. They come back to Headquarters within 30 to 40 hours. The crew change after 12 hours.

(e) and (f). Either the staff carry the cooked food with them or arrange to cook the same in the Rest Vans themselves. Meals are also available to the staff at Running Rooms at Radhanpur and Bhildi enroute.

LEAVE RESERVE GUARDS GRADE 'B'.

5034. SHRI ISHAQ SAMBHALI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Railway Board has provided Leave Reserve Guards Grade 'B' to meet the shortage in Grades 'A' and 'B';

(b) whether it is also a fact that such Leave Reserve Guards Grade 'B' have to sit idle very often for want of vacancy in Grade 'B' or 'A' and are thus deprived of their day's mileage, i.e. 160 K.Ms. being the minimum;

(c) whether it is further a fact that the All India Guards Council have already represented to him in writing to provide them at least 160 K.Ms for the day they are to sit idle, to protect their wages; and

(d) if so, what steps are being taken to protect their day's compensation when they remain idle for want of vacancy in Grade 'B' or 'A' ?

THE MINISTER OF LAW AND SOCIAL WELFARE AND RAILWAYS (SHRI GOVINDA MENON): (a) Yes.

(b) to (d). The information is being collected and will be laid on the Table of the Sabha.

RAILWAY PRIMARY SCHOOL, GANDHIDHAM (AJMER DIVISION).

5035. SHRI ISHAQ SAMBHALI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Railway Primary School at Gandhidham (Ajmer Division) has a strength of 350 students and is manned by 4 teachers only, whereas one teacher can coach only 45-50 students under the rules;

(b) whether it is also a fact that the Inspector of Schools has also objected to this and has complained regarding withdrawal of the recognition of the school and also grant, for not complying with the rules;

(c) whether it is further a fact that nearly 100 students have been refused admission to the said school; and

(d) the action being taken to accommodate the further flow of children and to increase the staff strength accordingly ?

THE MINISTER OF LAW AND SOCIAL WELFARE AND RAILWAYS (SHRI GOVINDA MENON): (a) The school has a strength of 256 students and is manned by 4 teachers. The number of teachers is considered adequate as some classes are working in shifts.

(b) Not in the recent inspections.

(c) Yes.

(d) In view of the fact that there are seven other local schools, six of which are within a radius of about a mile from the railway colony, it is not proposed to take any action in the matter.

देश में हरिजन कल्याण होस्टलों में अधीक्षक

5036. श्री केदार पास्वान : क्या बिधि तथा समाज कल्याण मंत्री यह वताने की कृपा करने कि :

(क) देश में हरिजन कल्याण होस्टलों में हरिजनों तथा सवर्ण हिन्दू अधीक्षकों की पृथक्-पृथक् संख्या तथा प्रतिशत क्या है ;